## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP(IB) No.112/BB/17	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For filing objection	Rule-6 of IB	
NAME (IN C	DITAL			

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

2. NAMAN JHABAKH. K +919962100186

RESPONDENT

ORDER

Counsel for Petitioner is absent. No representation for Petitioner. Counsel for Respondent is present. He has filed one application u/s 8 enclosing D.D. Registry to put up Note. List it on 01/02/2018.

Member (T)

Member (J)